

(ख) क्या उक्त निगम के लाभ दिखाते समय ऋण की किस्तों का हिसाब नहीं लगाया जाता है ?

पर्यटन तथा अर्सेनिक उद्भुयन मंत्री (डा० कर्ण सिंह) : (क) जी, नहीं। वास्तव में कार-पोरेशन को 1968-69 में 1.66 करोड़ रुपये का लाभ हुआ।

(ख) सामान्य प्रचलित वाणिज्यिक लेखा पद्धति के अनुसार विमानों को खरीदने के लिए गये ऋण के सम्बन्ध में अदा की गई किस्त को पूंजी सम्बन्धी व्यय होने के कारण, तुलन-पत्र (बैलन्स-शीट) में इस प्रयोजन से सृष्ट की गई 'दीर्घाविधि देयता' मदद के अन्तर्गत दिखाया जाता है। परन्तु, लाभ व हानि लेखे में शुद्ध लाभ निकालने से पूर्व विमानों के मूल्य में हुए मूल्य-ह्रास तथा ऋणों पर दिये जाने वाले व्याज एवं अन्य वित्तीय प्रभारों का हिसाब लगाया जाता है।

अशोक होटल, नई दिल्ली का तीसरे दर्जे के होटल के रूप में श्रेणीकरण

1985. श्री भोला नाथ मास्टर : क्या पर्यटन तथा अर्सेनिक उद्भुयन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या किसी समिति ने नई दिल्ली स्थित अशोक होटल का इस श्रेणी के अन्य होटलों की तुलना में तीसरे दर्जे के होटल के रूप में श्रेणीकरण किया है ; और

(ख) यदि हाँ, तो इस कमी को दूर करने के लिए क्या कार्यवाही की जा रही है ?

पर्यटन तथा अर्सेनिक उद्भुयन मंत्री (डा० कर्ण सिंह) : (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

**Torture of Harijan Women of Village
Lakhnupur of Azamgarh
District (U. P.)**

1986. SHRI KAMALNAYAN
BAJAJ :

SHRI C. M. KEDARIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Harija n women, Shrimati Ramawati of village Lakhnupur of Azamgarh District, was allegedly hung nude upside down from a tree and made to suffer in human tortures by the U. P. Police ;

(b) what is the result of the inquiry conducted by the U. P. Government against the Police authorities in this connection ; and

(c) the action taken by the U.P. Govern-ment in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) to (c). According to the information received from the State Government, the State C. I. D. are making inquiries into the allegation. The Station Officer, Kandhrapur has been placed under suspension.

Swearing in Ceremony of Chief Justice
of Calcutta High Court

1987. SHRI SRADHAKAR
SUPAKAR :
SHRI SAMAR GUHA :
SHRI RAM AVTAR
SHARMA :
SHRI S. KUNDU :
SHRI B. K. DASCHOW-
DHURY :
SHRI SURAJ BHAN :
SHRI OM PRAKASH
TYAGI :
SHRI BRIJ BHUSHAN LAL :
SHRI JAGANNATH RAO
JOSHI :
SHRI RAM GOPAL
SHALWALE :
SHRI SHARDA NAND :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Bar Association of the Calcutta High Court has drawn Govern-ment's attention to certain unpleasant inci-dents, which took place during the swearing in ceremony of the new Chief Justice of the High Court of Calcutta ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) The Bar Association of the Calcutta High Court has forwarded to Government a copy of its resolution criticizing the speech of the Governor at the swearing-in ceremony of the Chief Justice of the Calcutta High Court.

(b) The speech of the Governor represented his personal views and does not call for any reaction or comment from the Government of India. Similar views have been expressed by others also.

Correspondence with U. P. S. C. Re-Appointment of a Former Librarian of National Library, Calcutta as a Member of the Election Board

1988. SHRI ABDUL GHANI DAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether his Ministry wrote to the U. P. S. C. in 1977 suggesting that the former Librarian of the National Library, Calcutta be appointed as a member of the Selection Board for the post of Librarian, National Library, Calcutta ; and

(b) if so, whether the entire correspondence on the subject would laid on the Table of the House ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) It would not be consistent with public interest to lay the correspondence on the Table of the House.

Post of Librarian, National Library, Calcutta

1989. SHRI ABDUL GHANI DAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the services of the Librarian, National Library, Calcutta are being terminated and that a superannuated person is being appointed in his place ; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) and (b). Certain changes in the administrative set up of the National Library, Calcutta, are at present under the consideration of the Government.

Release of Reports of Reviewing Committee on National Library, Calcutta

1990. SHRI ABDUL GHANI DAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether certain Members of Parliament have asked for the release of the report on the National Library, Calcutta submitted by Dr Y. S. Jha Chairman of the Reviewing Committee, the report of the Chief Labour Commissioner and Justice Khosla Committee report ; and

(b) if so, when these reports are going to be released ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir.

(b) These reports will be released shortly.

Mock Parliament in Schools

1991. SHRI C. M. KEDARIA : Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state :

(a) whether any useful purpose is being served by the programme of holding sessions of mock Parliament in schools in the Union Territory of Delhi ;

(b) whether the results of such mock Parliaments are encouraging and what is the programme of expansion of the scheme ; and

(c) whether the scheme is likely to be extended to a few more Union Territories and other States with effect from the ensuring season of Mock Parliaments ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHURAMAIAH) : (a) to (c). The main objects of starting the scheme of Mock Parliament Competition in educational institutions are :

(i) to strengthen the roots of democracy ;